

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**CIRCUIT SITTING : BILASPUR**

**Original Application No.203/00768/2017**

Bilaspur, this Thursday, the 19<sup>th</sup> day of April, 2018

**HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER  
HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER**

Arbind Kumar, S/o Shri Yugeshwar Yadav, aged about 27 years, presently unemployed r/o C/o Malati Sharma, Post – Sandha City, Chhapara (Bihar) 841301 – Mobile No. 9771854761

**-Applicant**

**(By Advocate – Shri A.V. Shridhar)**

**V e r s u s**

1. The Secretary, Railway Board, Ministry of Railway, Rail Bhawan, Raisena Road, Rafi Marg, New Delhi – 110001.
2. Union of India through General Manager, South East Central Railway, New GM Building, Bilaspur, Chhattisgarh 495004.
3. Chief Personnel Officer, South East Central Railway, Divisional Office, Personnel Branch, Bilaspur, Chhattisgarh 495004.
4. General Manager, North East Frontier Railway, head Quarter Building, Maligaon (Assam) 781012.
5. General Manager, South Eastern Railway, 11 Garden Reach Road Kolkata – 700043.
6. General Manager, Western Railway, Annex Building, Ground Floor, Western Railway HQ, Churchgate, Mumbai – 400020.
7. General Manager, Northern Railway, Northern Railway HQ, Baroda House, New Delhi -110001.
8. Secretary, Railway Recruitment Board, Besides GM Office, SEC Railway (HQ), Bilaspur (C.G.) 495004. **- Respondents**

**(By Advocate - Shri R.N. Pusty)**

**O R D E R (O R A L)****By Navin Tandon, AM.**

Learned counsel for the respondents submits that appointment letter dated 05.04.2018 has been issued to the applicant for posting in Malda Division. Therefore, He submits that the O.A has become infructuous.

2. Learned counsel for the applicant does not object to it.
3. Accordingly, O.A is disposed of as having become infructuous.

**(Ramesh Singh Thakur)  
Judicial Member**

**(Navin Tandon)  
Administrative Member**

am/-